

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
QUESTION NO 09.11.2010  
ANSWERED ON**

**VIOLATION OF RULES AND REGULATIONS BY AIRLINES .**

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SHRI KALRAJ MISHRA

Will the Minister of CIVIL AVIATION be pleased to state :-

- (a) whether it is a fact that pilots of Air India and other Airlines are at times being asked to fly aircrafts to different destination even by violating rules and regulations;
- (b) whether it is also a fact that at times these pilots are threatened to fly in violations of rules considering the security considerations; and
- (c) if so, the details thereof?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

( SHRI PRAFUL PATEL )

(a):- No, Sir.

(b):- No, Sir.

(c):- Does not arise.